

ITEM NO.14

REGISTRAR COURT. 2

SECTION II-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Criminal Appeal No(s). 575/2018

ROBY VARGHESE

Appellant(s)

VERSUS

THE STATE OF KERALA & ANR.

Respondent(s)

WITH

Cr1.A. No. 576/2018 (II-B)

Date : 04-04-2019 These appeals were called on for hearing today.

For Appellant(s)

Mr. Suvidutt M.s., AOR
Mr. Anzu. K. Varkey, AOR

For Respondent(s)

Mr. C. K. Sasi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Registry to intimate the concerned court to send records, as
per existing guidelines.

RAJESH KUMAR GOEL
Registrar

MG